

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 19<sup>th</sup> September, 2017**  
**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Appeal No. 29/2017(CZ) <b>(M.A.No.425/17)</b> <b>(M.A.No.426/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
2.	Appeal No. 30/2017(CZ) <b>(M.A.No.427/17)</b> <b>(M.A.No.428/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
3.	Appeal No. 31/2017(CZ) <b>(M.A.No.429/17)</b> <b>(M.A.No.430/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
4.	Appeal No. 32/2017(CZ) <b>(M.A.No.431/17)</b> <b>(M.A.No.432/17)</b>	Nature Club of Rajasthan Vs Union of India & 5 Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
5.	Original Application No. /2017(CZ) <b>(W.P.No.1219/98)</b>	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.		
6.	Original Application No. /2017(CZ) <b>(W.P.No.6271/07)</b>	Glenn Paul Vs State of M.P. & Ors.		
7.	Original Application No. /2017(CZ) <b>(W.P.No.5203/09)</b>	Purushottam Das Yadav & Ors. Vs State of M.P. & Ors.		

8.	Original Application No.  /2017(CZ) <b>(W.P.No.19193 /14)</b>	Akhtar Dairy  Vs State of M.P. & Ors.		
9.	Original Application No.  /2017(CZ) <b>(W.P.No.19466 /14)</b>	Amr Nath Yadav  Vs State of M.P. & Ors.		

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)